

DIVISION BENCH  
COURT - I

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IBPP)/1(KB)2022  
IA(I.B.C)/783(KB)2024, IA(I.B.C)/691(KB)2024,  
IA(I.B.C)/611(KB)2024, IA(I.B.C)/612(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

**Appearances (via video conferencing/physically)**

Mr. Dhilon Sengupta, Adv. : For Applicant  
Mr. Sauron Mallick, Adv.

Mr. Gopal Pitti, Adv. : For CD

Mr. Rahul Parasrampurua, Adv. : For RP  
Ms. Saloni Agarwal, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Compliance affidavit be filed within one week failing which appropriate orders will be passed on the next date of hearing.
3. Post this matter on **14/5/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**